GOVERNMENT OF INDIA MINISTRY OF FINANCE DEPARTMENT OF ECONOMIC AFFAIRS

LOK SABHA UNSTARRED QUESTION NO.742 TO BE ANSWERED ON DECEMBER 14, 2018

STRUCTURAL REFORMS

742. SHRI NALIN KUMAR KATEEL: SHRI D.K. SURESH:

Will the Minister of FINANCE be pleased to state:

- (a) whether the Government has introduced string of structural reforms;
- (b) if so, the details of the various reforms introduced during the last three years and the current year, sector-wise;
- (c) whether the Government has taken any steps to study the impact of the said reforms on the economy and overall development of the country; and
- (d) if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI PON RADHAKRISHNAN)

- (a) & (b) The utmost priority of the Government is to improve the economy through implementation of a number of reforms. These reforms, inter-alia, include; introduction of the Goods and Service tax (GST) from 1st July 2017 which has provided a significant opportunity to reduce fiscal vulnerability by strengthening of cooperative federalism; phased programme for bank recapitalization to strengthen the balance sheets of the public sector banks; Insolvency and Bankruptcy Code 2016 to consolidate the laws relating to insolvency of companies and limited liability entities; Banking Regulation (Amendment) Act, 2017 adding provisions for handling cases related to stressed assets or non-performing assets (NPAs) of banks; Model Agricultural Produce and Livestock Marketing Act, 2017 and Model Contract Farming and Services Act, 2018 to improve the incomes of farmers, Payment of Wages (Amendment) Act, 2017 enabling payment of Wages to employees by Cash or Cheque or crediting it to their bank accounts; Child Labour (Prohibition and Regulation) Amendment Act, 2016 provides for complete ban on employment of children below 14 years in any occupation or process; launch of the Ujjawal DISCOM Assurance Yojana (UDAY) to bring reforms in power sector; expenditure rationalization and progressive elimination of leakages in public delivery through stress on targeting and direct benefit transfer; instituting a profoundly impactful financial inclusion programme etc.
- (c) & (d) There is no study done by the Government to assess the impact of structural reform measures. However, Economic Survey of 2016-17 and 2017-18 have highlighted the consequences of these reform measures on the economy.